



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,10th June 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HON BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

COURT NO: 1

[DIVISION BENCH

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH

ONLINE COURT PROCEEDING SERVICES

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	PIL/32/2021 B/O	SYEDA MEHZEBIN RAHMAN Versus UNION OF INDIA AND 5 ORS.	MS. D GHOSH MR SAURADEEP DEY MS H BETALA MR I CHAKMA	GA, ASSAM ASSTT.S.G.I.
2	PIL/33/2021 B/O	ASIF IQBAL Versus THE STATE OF ASSAM AND 3 ORS. F	MR. S ISLAM MR A HAWARI	GA, ASSAM SC, HEALTH
3	PIL/34/2021 B/O	SOURAV PAUL Versus UNION OF INDIA AND 8 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN	GA, ASSAM ASSTT.S.G.I.
ORDERS				
4	I.A.(CrI.)/63/2021 WITH LCR 5 FILES in CrI.A./28/2021	PRADIP JHA Versus THE STATE OF ASSAM AND ANR.	MS. K MALAKAR MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	PP, ASSAM
	WITH CrI.A./28/2021	PRADIP JHA Versus THE STATE OF ASSAM AND ANR.	MS. K MALAKAR MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	PP, ASSAM
5	I.A.(CrI.)/269/2021 B/O in CrI.A./126/2016	PABITRA DAS AND ANR. Versus THE STATE OF ASSAM AND ANR.	S BORGHAIN MS. B DEVI	PP, ASSAM
	WITH CrI.A./126/2016	PRABITRA DAS and ANR Versus THE STATE OF ASSAM and ANR	MSB DEVI MRM RAHMAN MRS BORGHAIN MR.N J GOGO! MR.M BORGHAIN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 10/06/2021

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|----|---------------------|------------|----|------------|
| 1) | MR. L SHARMA | 25-05-2021 | To | 25-06-2021 |
| 2) | MR. R K D CHOUDHURY | 09-06-2021 | To | 20-06-2021 |



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH

COURT NO: 2

[CIVIL BENCH

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH

ONLINE COURT PROCEEDING SERVICES

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	CRP(I/O)/55/2021 B/O	M/S CANDIDA ENTERPRISE AND 4 ORS. Versus PARTHA SARATHI BANERJEE AND 2 ORS.	MR H DAS	
2	WP(C)/1003/2021 B/O	M/S MAA KARNI TRADERS AND ANR Versus THE UNION OF INDIA AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH MS S SHARMA	SC, GST
	WITH I.A.(Civil)/977/2021 in WP(C)/1003/2021	M/S MAA KARNI TRADERS AND ANR. Versus THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST
3	WP(C)/2809/2021 B/O	NABIAL HOQUE Versus THE STATE OF ASSAM AND 3 ORS	MR. JYOTIRMOY ROY MR. C CHAKRAVARTY MR T MEELEE MR D DAS MR H M R HOQUE	GA, ASSAM SC, PWD
4	WP(C)/2980/2021 FIXED	ANSHUMAN BHATTACHARJEE Versus THE STATE OF ASSAM AND 2 ORS.	MR D K MEDHI MR. M BISWAS	GA, ASSAM
5	WP(C)/3010/2021 B/O	PARTHA PROTIM BORA Versus THE STATE OF ASSAM AND 5 ORS.	MR F U BARBHUIYA MS S DAS	SC, FOREST
6	WP(C)/3011/2021 B/O	N C DAS AND COMPANY Versus THE UNION OF INDIA AND 3 ORS.	MR. U K GOSWAMI	SC, RAILWAY SC, FOREST
7	WP(C)/3019/2021 B/O	SMTI. PADMAWATI KONCH Versus THE STATE OF ASSAM AND 5 ORS	MR S BORTHAKUR MR. D GOGOI	SC, ELEM. EDU
8	WP(C)/3020/2021 CAVT. NO.03422/021, B/O	SANIWARA AHMED Versus THE STATE OF ASSAM AND 3 ORS.	MR. M U MAHMUD	MR. S H RAHMAN (FOR CAVEATOR) SC, PNRD GA, ASSAM MR. D A KAIYUM (FOR CAVEATOR)
9	WP(C)/3021/2021 B/O	DEBAJIT DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MR H K DAS MR. M P SARMA MR. U PATHAK	GA, ASSAM SC, PWD

ORDER (IMPLEADMENT OF PARTY)

10 I.A.(Civil)/1078/2021
FIXED
in WP(C)/2966/2021

BHAVYA AGARWAL AND ANR.
Versus
MS. X

MR. U K NAIR
MR H GUPTA
MR F KHAN
MS D BARUAH
MS B BARMAN

GA, ASSAM

WITH
WP(C)/2966/2021

MS X
Versus
THE STATE OF ASSAM AND 5 ORS

MS. S SARMA
MR K TALUKDAR

GA, ASSAM

WITH
I.A.(Civil)/1081/2021
in WP(C)/2966/2021

BHAVYA AGARWAL AND ANR.
Versus
MS. X AND 6 ORS.

MR. U K NAIR
MR H GUPTA
MR F KHAN
MS D BARUAH
MS BISMITA BARMAN

GA, ASSAM

WITH
I.A.(Civil)/1082/2021
in WP(C)/2966/2021

UTSAV KADAM
Versus
MS. X AND 6 ORS.

MR. S MITRA
MR A K BORO

GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 10/06/2021

1) MR. L SHARMA 25-05-2021 To 25-06-2021

2) MR. R K D CHOUDHURY 09-06-2021 To 20-06-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[COURT PROCEEDINGS WILL BE CONDUCTED THROUGH

ONLINE COURT PROCEEDING SERVICES

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1103/2021 B/O	TUN TUN CHANGMAI ALIAS TUL TUL CHANGMAI Versus THE STATE OF ASSAM AND ANR	MS. M SARMAH MR. P GOHAIN MS. K BARUAH	PP, ASSAM
HEARING				
2	W.P.(CrI.)/14/2020	DEBARSHI KASHYAP Versus THE UNION OF INDIA AND 7 ORS	MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	GA, ASSAM MR. S S ROY ASSTT.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 10/06/2021

1)	MR. L SHARMA	25-05-2021	To	25-06-2021
2)	MR. R K D CHOUDHURY	09-06-2021	To	20-06-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 11

[CRIMINAL SINGLE BENCH]

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH

ONLINE COURT PROCEEDING SERVICES

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./1135/2021	RAHUL DAS Versus THE STATE OF ASSAM	MR K THAKUR MS I PATAR	PP, ASSAM
2	Bail Appln./1197/2021	ANOWAR HUSSAIN @ ANAR HUSSAIN Versus THE STATE OF ASSAM	MS. N M DEKA	PP, ASSAM
3	Bail Appln./1201/2021	ABDUL HAFIZ CHOUDHURY Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. A AHMED MR. M A CHOUDHURY	PP, ASSAM
4	Bail Appln./1205/2021 B/O	ZAHEER HASSAN Versus THE STATE OF ASSAM	MR A HUSSAIN MS M BEGUM	PP, ASSAM
<u>MOTION</u>				
5	AB/1238/2021 B/O	ABDUL KARIM Versus THE STATE OF ASSAM	MR. M A SHEIKH MR. Z H AHMED MS F INTAZ	PP, ASSAM
6	AB/1356/2021 B/O	SHAJAJAN UDDIN MAZUMDER AND ANR. Versus THE STATE OF ASSAM	MR F Z MAZUMDER	PP, ASSAM
7	AB/1508/2021 B/O	IMAN HUSSAIN AND ANR. Versus THE STATE OF ASSAM	MR. R ALI MR. H A AHMED	PP, ASSAM
8	AB/1529/2021 B/O	DHARMA BAYAN Versus THE STATE OF ASSAM	MR P DAS MR P PRAWAR	PP, ASSAM
9	AB/1533/2021 B/O	BILLAL UDDIN MAZUMDER Versus THE STATE OF ASSAM	MR. R A CHOUDHURY	PP, ASSAM
10	AB/1536/2021 B/O	MUNU BAYAN AND 2 ORS Versus THE STATE OF ASSAM	MR P DAS MR P PRAWAR	PP, ASSAM
11	AB/1546/2021 B/O	SRI ARINDOM CHAKRABORTY Versus THE STATE OF ASSAM	MR. D KALITA	PP, ASSAM

BAIL HEARING (BA)

12	Bail Appln./1061/2021 WITH CASE DIARY AND LCR, FIXED	JONGSER ALI Versus THE STATE OF ASSAM	MR M H AHMED MS. N SULTANA	PP, ASSAM
13	Bail Appln./1082/2021 (PDF COPY), WITH LCR	SANJIB HAZARIKA Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. D GOGOI	PP, ASSAM
14	Bail Appln./1100/2021 FIXED	AMIT GUPTA AND ANR Versus THE STATE OF ASSAM	MR. M H BARBHUYAN MD R ISLAM MR. M R BARBHUIYA	PP, ASSAM
WITH				
15	Bail Appln./1139/2021	TABREJ KHAN AND ANR Versus THE STATE OF ASSAM	MR. M H BARBHUYAN MD R ISLAM MR. M R BARBHUIYA	PP, ASSAM
16	Bail Appln./1114/2021 FIXED	MOFIZ BHUYAN @ MAFIZ BHUYA Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
17	Bail Appln./1141/2021 FIXED	SAYAN BHATTACHARJEE Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MRS. R RONGMEI	PP, ASSAM

BAIL HEARING

18	AB/773/2021 B/O	RAJU DUTTA Versus THE STATE OF ASSAM	MD A RAHMAN	PP, ASSAM
19	AB/837/2021 B/O	NUR AMIN AND 3 ORS. Versus THE STATE OF ASSAM	MR. A RAHMAN	MR. M DUTTA MR. M ISLAM PP, ASSAM
20	AB/1235/2021 FIXED	AMINUR RAHMAN @ AMINUL ISLAM @ AMIN Versus THE STATE OF ASSAM	MR. P HAZARIKA MR. H S BARUAH	PP, ASSAM
21	AB/1298/2021 FIXED	ABDUL AZIZ SK @ ABDUL AZIZ AND ANR. Versus THE STATE OF ASSAM	MRS. K DEVI MS S A KHALIFA	PP, ASSAM

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1)	MR. L SHARMA	25-05-2021	To	25-06-2021
2)	MR. R K D CHOUDHURY	09-06-2021	To	20-06-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 18

[CRIMINAL SINGLE BENCH]

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH

ONLINE COURT PROCEEDING SERVICES

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	Bail Appln./800/2021 B/O	MD RAMJIUDDIN @ RANJIUDDIN AND 2 ORS Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
MOTION (BA)				
2	Bail Appln./1206/2021 B/O	EUSOB ALI Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
3	Bail Appln./1208/2021	GULAB KUMAR SAH Versus N.C.B.	MS. J HAZARIKA MR M CHOUDHURY MR. P AHMED	MR. S C KEYAL SC, NCB
4	Bail Appln./1209/2021	ANUWAR HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. J ALI	PP, ASSAM
5	Bail Appln./1212/2021 B/O	DIGANTA BHUYAN Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL	PP, ASSAM
MOTION				
6	AB/1531/2021	SAIFUL ISLAM Versus THE STATE OF ASSAM	MR. J A AHMED	PP, ASSAM
7	AB/1554/2021 B/O	MONOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
8	AB/1583/2021	MOFIZUR RAHMAN Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
9	AB/1601/2021	BANAMALI SARKAR @ BONOMALI SARKAR Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
BAIL HEARING (BA)				
10	Bail Appln./437/2021 WITH SCANNED CD, B/O	MD. IKRAM ALI AND ANR Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR S PAUL	PP, ASSAM

11	Bail Appln./725/2021 WITH SCAN COPY OF CD, FIXED	MUSARAF ALI @ SANTI Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
12	Bail Appln./1001/2021 FIXED	MD. SANFUL ALI Versus THE STATE OF ASSAM	MD E AHMED MR. D J DAS MS P MEDHI	PP, ASSAM
13	Bail Appln./1028/2021 FIXED	SHAH MAHAMMAD ALI @ SAHAMAD Versus THE STATE OF ASSAM	MR. S C BISWAS MR. P S BISWAS MS. J GHOSH L CHOUDHURY	PP, ASSAM
14	Bail Appln./1034/2021 FIXED	BAKKAR ALI Versus THE STATE OF ASSAM	MS. M MALLIK MS. S CHUTIA MR. B HUSSAIN	PP, ASSAM
15	Bail Appln./1143/2021 FIXED	MAHIR UDDIN Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR. A H MONDAL	PP, ASSAM
16	Bail Appln./1150/2021 FIXED	NUR AHMED Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MRS. R RONGMEI MR. N H LASKAR MRS. S ISLAM	PP, ASSAM
WITH				
17	Bail Appln./1151/2021	NUR AHMED Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MRS. R RONGMEI MR. N H LASKAR MRS. S ISLAM	PP, ASSAM
WITH				
18	AB/1359/2021	ABUL HUSSAIN BARBHUIYA AND ANR. Versus THE STATE OF ASSAM	MRS. R RONGMEI MS. D J BORAH	PP, ASSAM
<u>BAIL HEARING</u>				
19	AB/1414/2021 FIXED	BAKKES ALI AND ANR Versus THE STATE OF ASSAM	MR R SENSUA MR. K MOHAMMED	PP, ASSAM
20	AB/1425/2021 FIXED	NUR ISLAM Versus THE STATE OF ASSAM	MR. M KHAN MR. J RAHMAN MR R ISLAM	PP, ASSAM
21	AB/1433/2021 FIXED	REKIBUR RAHMAN Versus THE STATE OF ASSAM	DR. B AHMED MR. N HAQUE MR M HUSSAIN	PP, ASSAM
22	AB/1486/2021 FIXED	BIJU BEGUM Versus THE STATE OF ASSAM	MR. A AHMED	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 20

[CRIMINAL SINGLE BENCH]

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH

ONLINE COURT PROCEEDING SERVICES

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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JUDGEMENT

1	RSA/149/2013 AT 10:30 A.M.	ABDUL HANNAN Versus ON THE DEATH OF TASRIFA KHATOON HER LEGAL HEIRS MD. WAKIL AHMED SON and ORS	MR.M NATH MR.A IKBAL MR.S ALI MR.M ALAM	MR.R SARMA MR. D MAZUMDAR MR.P BORAH MR.T ETE
2	MACApp./54/2014 AT 10:30 A.M.	RELIANCE GENERAL INSURANCE CO LTD Versus PROTIMA GOUR and ORS	MR.R GOSWAMI MR.I ALAM MR.B S GOSWAMI	MS.N MODI MR.S DUTTA MR.S DUTTA MR.C SHARMA

WITH

CO/9/2020
in MACApp./54/2014

SMTI PROTIMA GOUR and 4 ORS
Versus
RELIANCE GENERAL INSURANCE CO. LTD
and 2 ORS

MS.N MODI
MR. S DUTTA

MOTION

3	Crl.Rev.P./146/2021 B/O	DHYAN FOUNDATION Versus THE STATE OF ASSAM AND 7 ORS.	MR. DITUL DAS MR. R RAHMAN MR. B J TALUKDAR	PP, ASSAM
4	Crl.Pet./262/2021 B/O	PRASHANT CHOUDHARY Versus THE STATE OF ASSAM AND 2 ORS.	MR. A M BORA MR. D K BAIDYA	PP, ASSAM
5	Crl.Pet./325/2021 B/O	ABDUL SELAM @ ABDUS SALAM Versus THE STATE OF ASSAM AND ANR	MR A ALI MR. S ISLAM MR. Y ALI	PP, ASSAM
6	Crl.Pet./344/2021 B/O	NAVNATH TUKARAM DHAIGUDE Versus UNION OF INDIA AND 2 ORS	MR T THAKURIA	SC, CUSTOMS
7	AB/1410/2021 B/O	JYOTI PRASAD BARMAN Versus THE SATTE OF ASSAM	MR M RANA MD. I AHMED	PP, ASSAM
8	AB/1454/2021 B/O	CHANDAN KUMAR BARMAN Versus THE STATE OF ASSAM	MD H R AHMED	PP, ASSAM
9	AB/1584/2021	NABIUL HOQUE @ RAJU AND ANR. Versus THE STATE OF ASSAM	MR. N H MAZARBHUIYAN MR. M H SAIKIA	PP, ASSAM

10	AB/1588/2021 B/O	RAHUL CHOUDHURY Versus THE STATE OF ASSAM	MR. P K MUNIR MR. A GAYAN	PP, ASSAM
11	AB/1591/2021	SAIFATDDIN AHMED @ DIPU AHMED Versus THE STATE OF ASSAM	MR. A BARUAH MR. J P MORE	PP, ASSAM
12	AB/1596/2021	MAHMUD HUSSAIN LASKAR @MAHMUD HASSAN LASKAR AND 5 ORS Versus THE STATE OF ASSAM	MR H I CHOUDHURY MR S BORTHAKUR MR. D GOGOI MS N KHATUN	PP, ASSAM
13	AB/1604/2021 B/O	KHANINDRA CHOUDHURY Versus THE STATE OF ASSAM	MR H DAS MR. P GOGOI	PP, ASSAM

BAIL HEARING (BA)

14	Bail Appln./1120/2021 FIXED	MRITUNJOY THAPA @TIKU Versus THE STATE OF ASSAM	MR D C NATH	PP, ASSAM
15	Bail Appln./1128/2021 FIXED	ALAKESH DEKA AND ANR. Versus THE STATE OF ASSAM	MR P P MEDHI	PP, ASSAM

BAIL HEARING

16	AB/1147/2021 FIXED	BANI KANTA MEDHI Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR. D BHUYAN	PP, ASSAM
17	AB/1239/2021 FIXED	MUSFIRATUL MUTTAKIN Versus THE STATE OF ASSAM	M M RAHMAN	PP, ASSAM
18	AB/1303/2021 FIXED	EKBUL HUSSAIN Versus THE STATE OF ASSAM	SIRAJ CHY	PP, ASSAM
19	AB/1413/2021 FIXED	SRI MUKUL GOGOI Versus THE STATE OF ASSAM	MR. J C GOGOI MR. J M GOGOI	PP, ASSAM
20	AB/1440/2021 FIXED	RAHUL ROY Versus THE STATE OF ASSAM	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	PP, ASSAM
21	AB/1538/2021 FIXED	RUPAM SARMA Versus THE STATE OF ASSAM	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM

ORDERS

22	I.A.(CrI.)/267/2021 B/O in AB/1340/2021 WITH AB/1340/2021	SHAH ALAM ALI @ SHAH ALAM Versus THE STATE OF ASSAM SHAH ALAM ALI @ SHAH ALAM Versus THE STATE OF ASSAM	MR. J ALI MR S RAHMAN MR S M ABDULLAH P MR. J ALI MD R ISLAM	PP, ASSAM PP, ASSAM
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2)	MR. R K D CHOUDHURY	09-06-2021	To	20-06-2021